

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 163(ND)2017

IN THE MATTER OF:

M/s Mantra Dyetex Pvt. Ltd. APPLICANT / PETITIONER
Vs.
M/s ROC RESPONDENT

SECTION:

Under Section 252(1)

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Amit Agrawal, Prac. Company Secy.

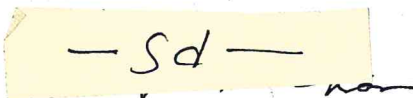
For the RESPONDENT :-

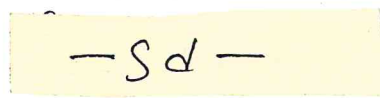
ORDER

Learned Counsel for the petitioner is present and mentions about the new petition filed. Representative of the ROC is also present and seeks some time to file representation/ reply to the petition filed by the petitioner.

Four weeks time is granted to file the reply.

Post the matter on 14.9.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
03.8.2017